

(18)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/168/ (IB)/2017
NAME OF THE PETITIONER(S) : T. KETTIMUTHU
NAME OF THE RESPONDENT(S) : M.P. SHAN TEX PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	S. SANTHANAM	SENIOR TECH ASST.	S. S. [Signature]

ORDER

Counsel for Petitioner absent. Representative of Official Liquidator present and submitted that the Hon'ble High Court of Madras in CP/365/2013 and CP/366/2013 passed an order dated 27.07.2016 wherein Official Liquidator was appointed as Provisional Liquidator. Copy of the order is taken on record. The Respondent in this matter and in the above said CPs are one and the same. In the circumstances, the Petitioner is directed to approach and make his submission before the Official Liquidator. With the above observation, the matter is **closed**. The **Registry** is directed to communicate the order to the Petitioner.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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